Single Bench

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA NO.296/KB/2017 (CP No.400/2016) H.C

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M.

Name of the Company Under Section		Nitson & Amitsu Energy System Pvt Ltd  391(1)394 (Am)		

1 Cs Mohan Ran Goule (f n 515) Pes

Applicat Co

9/8/17

09-08-2017 - CA No. 296/KB/2017( CP No0. 400/2016) HC - Nitson & Amitsu Energy System Pvt. Ltd.

## ORDER

The Ld. PCS on behalf of the Applicant Company is present.

Heard the Ld. PCS of the Applicant Company.

Order is reserved.

MANORAMA KUMARI MEMBER(J)